



2026:AHC:54213

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2765 of 2026

Aneesa

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dhiranjan Singh Patel, Vishwanath Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 24.02.2026 in para-2 line no.3 for deletion of the date **31.10.2016** while substituting it with **18.01.2024**.

2. The correction application is **allowed** accordingly.

March 17, 2026

N.S.Rathour

(Vikas Budhwar,J.)